

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./132/2024 (Filing No.)**

THE BRANCH MANAGER,  
HDFC ERGO GENERAL INSURANCE COMPANY LIMITED

APPLICANT

*VERSUS*

SHANTI RAI AND OTHERS

RESPONDENTS

**Date: 10.12.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Rahul Rathi, Advocate.

**ORDER**

Heard Learned Counsel for the Applicant.

Issue Notice to the Respondents on I.A. No.01 of 2024.

Requisites be filed within three days from today.

List on 18-02-2025.

**Judge**  
10.12.2024